

ITEM NO.11

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 11564/2018

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(Notice for alternative arrangement issued
IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 06-02-2023 These matters were called on for hearing today.

For Petitioner(s)

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service of notice for alternative arrangement(counsel expired) is complete on petitioner nos. 1 and 2 but not complete on petitioner no.3. However, ld. counsel, Ms Asha Upadhyay appearing on behalf of Mr V.N.Ragpathy, Advocate-on-record appears for the petitioners and seeks time for filing vakalatnama. Be filed within two weeks time.

Service is complete on the sole respondent but none has entered appearance.

List again on 20.3.2023.

ATUL M. KURHEKAR
Registrar